

## Case Type Master Report

ABBREVIATED FORM	NATURE OF PROCEEDING
<b>ARB</b>	ARBITRATION ACT CASE (WEF 15/10/03)
<b>ARB-DC</b>	Arbitration Case (Domestic Commercial)
<b>ARB-ICA</b>	Arbitration Case(International Comm. Arbitration)
<b>CA</b>	CIVIL APPEAL/COMPANY APPLICATION
<b>CA-CWP</b>	Commercial Appeal (Writ)
<b>CA-MISC</b>	Commercial Appeal (MISC)
<b>CACP</b>	CONTEMPT APPEALS
<b>CAPP</b>	COMPANY APPEAL
<b>CCEC</b>	CUSTOM CENTRAL EXCISE CASE
<b>CCES</b>	CCES
<b>CEA</b>	CENTRAL EXCEISE APPEAL (WEF 10-11-2003)
<b>CEC</b>	CENTRAL EXCISE CASE
<b>CEGC</b>	CENTRAL EXCISE GOLD CASE
<b>CESR</b>	CENTRAL EXCISE AND SALT REFERENCE
<b>CLAIM</b>	CLAIMS
<b>CM</b>	CIVIL MISC
<b>CMA</b>	COMPANY MISC. APPLICATION
<b>CMM</b>	HMA CASES U/S 24
<b>CO</b>	CIVIL ORIGINAL
<b>CO-COM</b>	Civil Original (Commercial)
<b>COA</b>	Company Application
<b>COCP</b>	CIVIL ORIGINAL COONTEMPT PETITION
<b>CP</b>	COMPANY PETITIONS
<b>CP-MISC</b>	Commercial Petiton (Misc)
<b>CR</b>	CIVIL REVISION
<b>CR-COM</b>	Civil Revision (Commercial)
<b>CRA</b>	CRIMINAL APPEAL
<b>CRA-AD</b>	CRIMINAL APPEAL ACQUITAL DB
<b>CRA-AS</b>	CRIMINAL APPEAL ACQUITAL SB
<b>CRA-D</b>	CRIMINAL APPEAL DB
<b>CRA-S</b>	CRIMINAL APPEAL SB
<b>CRACP</b>	CRIM APPEAL CONTEMP PETITION
<b>CREF</b>	CIVIL REFERENCE
<b>CRM</b>	CRIMINAL MISCELLANEOUS PETITION
<b>CRM-A</b>	AGAINST ACQUITALS
<b>CRM-M</b>	CRIMINAL MAIN

<b>CRM-W</b>	CRM IN CRWP
<b>CROCP</b>	CRIMINAL ORIGINAL CONTEMPT PETITION
<b>CRR</b>	CRIMINAL REVISION
<b>CRR(F)</b>	CRIMINAL REVISION (Family Court)
<b>CRREF</b>	CRIMINAL REFERENCE
<b>CRWP</b>	CRIMINAL WRIT PETITION
<b>CS</b>	CIVIL SUIT
<b>CS-OS</b>	CIVIL SUIT-ORIGINAL SIDE
<b>CUSAP</b>	CUSTOM APPEAL (WEF 17/7/2004)
<b>CWP</b>	CIVIL WRIT PETITION
<b>CWP-COM</b>	Civil Writ Petition (Commercial)
<b>DP</b>	DIVORCE PETITION
<b>EA</b>	EXECUTION APPL.
<b>EDC</b>	ESTATE DUTY CASE
<b>EDREF</b>	ESTATE DUTY REFERENCE
<b>EFA</b>	EXECUTION FIRST APPEAL
<b>EFA-COM</b>	Execution First Appeal (Commercial)
<b>EP</b>	ELECTION PETITIONS
<b>EP-COM</b>	Execution Petition (Commercial)
<b>ESA</b>	EXECUTION SECOND APPEAL
<b>FAO</b>	FIRST APPEAL ORDER
<b>FAO(FC)</b>	FAO (FAMILY COURT)
<b>FAO-C</b>	FAO (CUS AND MTC)
<b>FAO-CARB</b>	First Appeal from Order (Commercial Arbitration)
<b>FAO-COM</b>	First Appeal from Order (Commercial)
<b>FAO-ICA</b>	First Appeal from Order(International Comm.Arbi.)
<b>FAO-M</b>	FIRST APPEAL ORDER-MATRIMONIAL
<b>GCR</b>	GOLD CONTROL REFERENCE
<b>GSTR</b>	GENERAL SALES TAX REFERENCE
<b>GTA</b>	GIFT TAX APPEAL
<b>GTC</b>	GIFT TAX CASE
<b>GTR</b>	GIFT TAX REFERENCE
<b>GVATR</b>	GENERAL VAT REFERENCES
<b>INCOMP</b>	INCOMPLETE OBJECTION CASE
<b>INTTA</b>	INTEREST TAX APPEAL
<b>IOIN</b>	Interim Order in
<b>ITA</b>	INCOME TAX APPEAL
<b>ITC</b>	INCOME TAX CASES
<b>ITR</b>	INCOME TAX REFERENCE
<b>LPA</b>	LATTER PATENT APPEALS

<b>LR</b>	Liquidator Report
<b>MATRF</b>	MATROMONIAL REFERENCE
<b>MRC</b>	MURDER REFERENCE CASE
<b>O&amp;M</b>	ORIGINAL & MISCELLANEOUS
<b>OLR</b>	Official Liquidator Report
<b>PBT</b>	PROBATE
<b>PVR</b>	PB VAT REVISION
<b>RA</b>	REVIEW APPL
<b>RA-CA</b>	REVIEW IN COMPANY APPEAL
<b>RA-CP</b>	REVIEW IN COMPANY PETITION.
<b>RA-CR</b>	REVIEW IN CR
<b>RA-CW</b>	REVIEW IN CWP
<b>RA-LP</b>	REVIEW IN LPA
<b>RA-RF</b>	REVIEW APPLICATION IN RFA
<b>RA-RS</b>	REVIEW IN RSA
<b>RCRWP</b>	REVIEW IN CRCWP
<b>RFA</b>	REGULAR FIRST APPEAL
<b>RFA-COM</b>	Regular First Appeal (Commercial)
<b>RP</b>	Recrimination Petition
<b>RSA</b>	REGULAR SECOND APPEAL
<b>SA</b>	SERVICE APPEAL
<b>SAO</b>	SECOND APPEAL ORDER
<b>SDR</b>	STATE DUTY REFERENCE
<b>STA</b>	Service Tax Appeal
<b>STC</b>	SALES TAX CASES
<b>STR</b>	SALE TAX REFERENCE
<b>TA</b>	TRANSFER APPLICATION
<b>TA-COM</b>	Transfer Application (Commercial)
<b>TC</b>	TAKENUP CASES
<b>TCRM</b>	TRANSFER CRIMINAL PETITION
<b>UVA</b>	UT VAT APPEAL
<b>UVR</b>	UT VAT REVISION
<b>VATAP</b>	VAT APPEAL
<b>VATCASE</b>	VALUE ADDED TAX CASE
<b>VATREF</b>	VAT REFERENCE
<b>WTA</b>	WEALTH TAX APPEAL
<b>WTC</b>	WEALTH TAX CASES
<b>WTR</b>	WEALTH TAX REFERENCE
<b>XOBJ</b>	CROSS OBJECTION
<b>XOBJC</b>	CROSS OBJECTION IN CR
<b>XOBJL</b>	CROSS OBJECTIN LPA
<b>XOBJR</b>	CROSS OBJECTION IN RFA

**XOBS**

CROSS OBJECTION IN RSA